

Farel Workshop have cracked in a number of places during the first year of its construction; and

(e) if so, what action Government have taken to apportion the responsibility and bring the guilty to book?

The Deputy Minister of Railways (Shri Shahnawas Khan): (a) The verandah of one of the quarters at Ajni (Nagpur) was found slightly leaking.

(b) The R.C.C. roof beams of the III class waiting hall at Nasik Road, had sagged and cracked in the centre after the removal of the shuttering during construction.

(c) Actually the columns of the verandah collapsed, which caused damage to the roof of the verandah.

(d) In copper-smith shop, certain cracks were noticed during construction which have since been repaired. No cracks have been reported in Foreman's office.

(e) Disciplinary action was taken against the Inspector of Works found responsible in case of items (b) and (c) and the contractors concerned were asked to make good the damages. No action was considered necessary in respect of items (a) and (d).

#### Central Fruit Products Advisory Committee

\*347. Shri Ball Reddy: Will the Minister of Food and Agriculture be pleased to state:

(a) the steps taken by Government to implement the recommendations of the Central Fruit Products Advisory Committee to start fruit preservation Industries in the Block Development areas; and

(b) whether Government are prepared to encourage and aid private enterprise in this regard?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) No recommendation has been made by Central Fruit Products Advisory Committee to start Fruit Preservation Industries in Block Development Areas.

(b) Steps have been taken to encourage and aid private enterprise in this industry through various development schemes under the Second Five Year Plan.

#### Integration of Curative and Preventive Branches of Health Administration

\*348. Shri Harish Chandra Mathur: Will the Minister of Health be pleased to state whether Central Government and any of the State Governments have taken any steps to integrate the preventive and curative branches of Health Administration?

The Minister of Health (Shri Karmarkar): The integration of the Offices of the Director General, Indian Medical Service and the Public Health Commissioner with the Government of India into the Directorate General of Health Services was effected at the Centre, in August, 1947.

There is integration of the Medical and Public Health Departments in all States except in the States of Andhra Pradesh, Bombay, Madras and Mysore.

#### Fish Supply in Tripura

\*350. Shri Dasaratha Deb: Will the Minister of Food and Agriculture be pleased to state:

(a) whether there has been a great shortage of fish supply in Tripura due to absence of import from East Pakistan; and

(b) if so, whether steps are being taken to make Tripura self-sufficient in fish?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) Yes.

(b) The Second Five Year Plan provides for a sum of Rs. 4.60 lakhs for development of fisheries in Tripura. It is proposed to increase the area to 500 acres, to provide long